

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 29th July, 2016

Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
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| FOR ADMISSION | | | |
| 1. | Original Application No. 255/2016 (M.A. No. 722/2016) | Amarjeet Singh Vs. State of Uttarakhand & Ors. | Mr. Aditya Singh, Adv. for Applicant |
| 2. | Original Application No. 382/2016 (M.A. No. 717/2016) | Gulab Singh Bhandari & Anr. Vs. State of Uttarakhand & Ors. | Mr. Dushyant Mainali, Adv. for Applicants |
| 3. | Original Application No. 396/2016 | M/s Tex Zippers Vs. Uttarakhand Environment Protection and Pollution Control Board & Anr. | Mr. Anubhav Anand Aron & Mr. Abhinav Anand, Adv. for Applicant |
| AFTER NOTICE | | | |
| 4. | Execution Application No. 16/2016 in O.A. No. 270/2013 | K. C. Bhargava & Anr. Vs. Union of India & Ors. | Mr. Prafulla Kumar Behera, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Anil Panwar, Sr. Adv. with Mr. Anoosha S. Panwar, Adv. for R-2 Mr. A. K. Prasad, Adv. for MoUD |
| FOR COMPLETION OF PLEADINGS | | | |
| 5. | Original Application No. 169/2016 | Transport Centre Punjabi Bagh Welfare Society Vs. Government of NCT of Delhi & Ors. | Mr. Deepak Vohra & Mr. Sahil Dhawan, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Sanjay Dewan, Adv. for R-4 Mr. Birja Mahapatra, Adv. for DPCC Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA |
| 6. | Original Application No. 283/2016 | Varun Sheokand Vs. State of Haryana & Ors. | Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 2, 4 & 5 Mr. Arun Nanda, Adv. for R-6 & 12 Mr. Aditya Samaddar, Adv. for R-8 & 17 Mr. Manish Sharma, Adv. for R-9, 10, 18, 21 & 22 Mr. Yogesh Kumar, Adv. for R-23 Mr. Hemant Saini, Adv. for R-25 Mr. Udyan Srivastava, Adv. for R-26 |
| 7. | Original Application No. 296/2016 | Sushil Raaja, Advocate Vs. Secretary, Ministry of Water Resources & Ors. | Mr. Sushil Raaja, Adv. in person Mr. B. V. Niren, Adv. for R-1 & 4 Mr. Sushil Kumar Ojha, Adv. for R-2 Mr. Krishna Kumar Singh, Adv. for R-3 |
| 8. | Original Application No. 372/2016 (M.A. No. 715/2016) | Pankaj Gas Cylinders Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board | Mr. S. A. Zaidi, Adv. for Applicant Mr. Mukesh Verma, Adv. Mr. Rajkumar, Adv. for CPCB |

FOR HEARING

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| 9. | Original Application No. 56(THC)/2013 (M.A. No. 695/2015, M.A. No. 1078/2015) | Satish Kumar Vs. Union of India & Ors. | Mr. Saket Sikri, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Birja Mahapatra, Adv. for DPCC Ms. Sakshi Popli, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Mr. Ajit Kulshreshta, Adv. for R-14 Mr. Bharat Arora, Adv. |
| 10. | Original Application No. 57(THC)/2013 | Mahavir Singh Vs. Union of India & Ors. | Mr. Saket Sikri, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Ms. Sakshi Popli, Adv. for NDMC |
| 11. | Original Application No. 121/2013 | Akash Vashishtha & Anr. Vs. Union of India & Ors. | Mr. Amit Khemka, Adv. & Mr. Akash Vashishtha, Applicant in person Dr. Abhishek Atrey, Adv. for R-1 Abhishek Yadav, Adv. for R -2 to 4 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura, with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr. AAG for State of Haryana Mr. Raman Yadav, Adv. for GDA Mr. Anurag Kishore, Adv. for RSAC Mr. D. Rajeswar Rao, Adv. Mr. Birja Mahapatra, Adv. for DPCC |
| 12. | Original Application No. 225/2014 | Biswarajan Paramguru & Ors. Vs. Union of India & Ors. | Mr. Rajesh Aggarwal, Adv. & Mr. Biswarajan Paramguru for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Ms. Kirti Mishra, Adv. for R – 3 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R – 5 Mr. Soumyajit Pani for State of Orissa Mr. Pradeep Kumar Tripathy, Adv. Mr. Rajkumar, Adv. for R - 7 |

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| 13. | Appeal No. 127/2015 (M.A. No. 1106/2015) | M/s Walia Construction Vs. State of Punjab | Mr. A. R. Takkar, Adv. for Appellant Mr. S. K. Pabbi, AAG with Mr. I. K. Kapila, Adv. for R-1, 2, 4 to 6 Mr. Naginder Benipal, Adv. for R-3 Mr. Gurmehar S. Sistani, Adv. for R-7 Mr. A. K. Prasad, Adv. for MoUD Mr. Anil Soni, AAG with Mr. Nagendar Benipal, Adv. for R-9 |
| 14. | Appeal No. 147/2015 (M.A. No. 1290/2015 & M.A. No. 455/2016) | New Era Poultries Vs. State of Haryana & Ors. | Mr. A. R. Takkar & Mr. Abhinit Das, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Advs. for HSPCB Mr. Raj Kumar, Adv. for R-3 Mr. Sanjeev Kumar Sharma, Adv. for R-4 |
| 15. | Original Application No. 438/2015 (M.A. No. 1016/2015) | Jan Sashaktikaran Vs. Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2, 3, 5 to 9 Mr. Pradeep Misra, Adv. for R-4 Mr. Sharad Chauhan, Adv. (LC) Mr. A. D. N. Rao, Adv. |
| 16. | Original Application No. 187/2016 (M.A. No. 352/2016) | Mahaveer Singh Rajpurohit & Anr. Vs. State of Rajasthan | Mr. Rishabh Sancheti, Adv. for Applicant Mr. Shiv Mangal Sharma, Adv. for R-1 |

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